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	UAE and Shri Tej Singh Anand, Vice President Mukand Ltd., Bombay.	
5.	Shri Ashok Jha, Joint Secretary, Ministry of Commerce led a delegation with Shri Deb Nath Shaw, Deputy Secretary, Ministry of External Affairs, Shri P.G. Iyengar, Director (Commerce), Kudremukh Iron Ore Ltd., Bangalore. Shri M.K. Jalan, Director, Keventer Agro Ltd., Calcutta, Shri Vishwanath, M/s. Nath Bros. Exim International Ltd., New Delhi, Shri R. Rajamani, Pennar Steel, Ltd., Hyderabad.	Taiwan
	Shri Sridhar Reddy, Managing Director, Fishing Falcons Ltd., Hyderabad, Shri R.K. Verma, Member SOPA, Indore, Shri Kailash Anand. Senspareils Greenland (P) Ltd., Meerut, Shri J. Bhandari, Chairman SOPA, Indore, Shri E. Gomes, Managing Director Unique Valves Ltd., Pune, Shri Sukhdev Raj, Managing Director, Victor Tools Pvt. Ltd., Jalandhar and Shri A. Sondhi, Manager MMTC Ltd., Tokyo, Japan.	

### Unemployment

1625. SHRI HARISINH CHAVDA: Will the Minister of LABOUR be pleased to state:

(a) whether any assessment of considerable increase in the unemployment has been made in the workshop which was jointly organised by I.L.O. and U.N.D.P. in Delhi recently; and

(b) if so, the estimated increase in the number of unemployed persons?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) No, Sir.

(b) Does not arise.

### International Airport in Private Sector

1626. SHRI BRIJBHUSHAN SHARAN SINGH: SHRI PANKAJ CHOWDHARY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the first international airport in private sector is being constructed in the country;

(b) if so, the State in which the airport is being constructed;

(c) the estimated expenditure involved therein; and

(d) the time by which the construction work in this regard is likely to be completed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) The Government of India has given its no objection to the State Government of Karnataka for setting up of a new airport of international standards at Bangalore with the assistance of private parties on 'build', own and operate basis.

To finance construction of a new airport at Nedumbassery (Cochin), the Government of Kerala has been permitted to set up a Society to mobilise funds from public including Non-Resident Indians. The airport will be constructed and owned by that society.

(c) Estimate for Bangalore airport has not been assessed as yet while in the case of Cochin airport, preliminary estimate is Rs. 274 crores excluding the cost of land.

(d) It is premature to give a specific time frame for completion of construction work at the two airports.

[English]

### Pension Structure

1627. SHRI C.P. MUDALA GIRIYAPPA: Will the Minister of FINANCE be pleased to state:

(a) whether the All India Federation of Pensioner's Association, Madras has submitted any memorandum for revising the pension structure and replacement of Pension Act, 1871; and

(b) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b) All India Federation of Pensioner's Association, Madras has submitted a Memorandum to the Fifth Central Pay Commission, in response to the Notification issued by the Fifth Pay Commission through the Press on 5th May, 1994. The Memorandum contains suggestions from the Association for revision of pension structure as also replacement of the Pension Act, 1871.

As per the terms referred to the Fifth Pay Commission, the Commission will examine the pension structure for Central Government Pensioners, including death-cum-retirement benefits and make